

(b) if so the reaction of Government thereto?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) and (b). We have no confirmed information. We have every hope that the leaders of All Party Hill Leaders Conference would join the proposed joint discussions to be held either in Delhi or Shillong.

P. and T. R. M. S. Wing of Andhra

3146. Shri V. Narasimha Rao: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the Posts and Telegraphs and R. M. S. Wing of Andhra Pradesh has submitted a memorandum, demanding allotment of new mail vans, construction of office buildings opening of new mail, carrying sections, construction of staff quarters, and provision of path-ways and lifts for exchanging mails at important junction stations; and

(b) if so, the time likely to be taken to fulfil their demands?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral): (a) Yes, Sir. A copy of the memorandum signed by some RMS employees working in Andhra Circle and submitted to the Postmaster General, Andhra Circle has been received by the Director General, from the All India RMS Employees Union Class III, Mail Guards and Class IV, Andhra Circle. This has been referred to the Postmaster General Andhra Circle and Regional Director of Mails, Madras, as it contains a large number of suggestions for their consideration.

(b) The position in respect of each item is indicated below:—

(i) *Allotment of new Mail Vans:*

Six new vans are expected to be supplied by the end of the current year.

(ii) *Construction of office buildings:* The Railways are responsible for the construction of the RMS buildings. Information so far available indicates that new buildings for the RMS are under construction at Vijayawada and Waltair and both will be ready by the end of 1968. The construction of RMS buildings at Tenali, Cuddapah, Guntakal, Renigunta and Eluru has been included in the programme for 1967-68. These works are expected to be completed in three years if funds are made available.

(iii) *Opening of new mail carrying sections:*

A new sorting sections is expected to be opened between Vijayawada, Guntur and Narasapur by the end of the year when additional vans are made available.

(iv) *Construction of staff quarters:*

Proposals are under consideration for construction of staff quarters for all wings of the P and T Department including the RMS at a number of places. Land has been acquired at Ongole, Nellore, Guntakal, Cuddapah, Hyderabad, Samalkot and Vishakapatnam. Construction work will be undertaken when funds are made available. Action is also being taken to acquire land at a number of other places for housing colonies.

(v) *Provisions of Pathways and lifts:*

The Union have made a number of suggestions in this regard, which will require detailed examination in consultation with the Railways. It is, therefore, not possible to give any time limit at this stage.

Manipur Firing

3147. Shri S. Kundu:
Shri Hem Barua:
Shri K. Lakkappa:
Shri J. Ahmed:
Shri K. P. Singh Deo:

Will the Minister of Home Affairs be pleased to refer to the reply given to

Starred Question No. 737 on the 8th December, 1965 and state:

(a) whether the follow-up action against the guilty officers on the Asok Mitra Enquiry Commission set up on the police firing in Manipur on the 27th August, 1965 has since been taken;

(b) if so, the details thereof and

(c) whether suitable compensation to the family members of the dead and to the injured persons has been paid?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (c). Yes, Sir, vide details furnished in my answer given on 5-4-1967 to Lok Sabha Unstarred Question No. 527. The Central Bureau of Investigation have informed us that their investigations are complete and that their recommendations would be forwarded shortly.

(c) No, Sir.

Corruption Charges against Defence Ministry Establishment, Chandipore (Orissa)

3148. Shri S. Kundu:
Shri K. P. Singh Deo:
Shri K. Lakkappa:

Will the Minister of Home Affairs be pleased to state:

(a) whether the enquiry conducted by C.B.I. into certain charges of corruption in the Proof and Experimental Establishment of the Ministry of Defence at Chandipore (on Sea), Balasore, Orissa has been completed;

(b) if so, the main findings of the enquiry and whether any Officers have been held guilty of charges of corruption;

(c) if so, whether any action has been taken to punish the guilty officers; and

(d) if the enquiry has not been completed, when it is likely to be completed?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) Not yet.

(b) and (c). Do not arise.

(d) Investigations are still in progress. Every effort is being made to expedite them.

Enquiry into the misuse of C.I.A. Funds

3149. Shri Indrajit Gupta:
Shri H. N. Mukerjee:
Shri Vasudevan Nair:
Shri S. S. Kothari:
Shri S. K. Tapuriah:
Shri Yaina Dutt Sharma:
Shri M. Meghachandra:
Shri Dhireswar Kalita:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 11 on the 22nd May, 1967 and state:

(a) the agency or agencies entrusted with the enquiry into the receipt of C.I.A. funds in India;

(b) whether any opportunity will be given to the public to submit evidence, if any, in this regard; and

(c) whether Government propose to publish the findings of the enquiry?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c). The Intelligence Bureau had been asked to make inquiries into the use of foreign funds in the recent elections and for other purposes. A report has recently been received from the Intelligence Bureau and is being examined carefully. The Government will take some time to formulate their conclusions on the report and to decide whether any further inquiries are necessary.